

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **27.08.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Direction

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1242/2026 (For Direction) in Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. CS Yogindunath R1-R3 Mr. Mayan H Jain R4

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in